

The total demand is about 23,000 KW.

Further negotiations on the demand for the supply of power are going on with the following industries:

	KW
(1) The Tata Iron and Steel Company Limited	16000
(2) The Indian Copper Corporation	4000
(3) The Railway Workshop at Kharagpur	4000
(4) The Government of West Bengal	14000
(5) The Government of Bihar	24000
(6) The Indian Iron and Steel Company, Hirakud	12000
(7) The Aluminium Corporation of India	1200

Shri Jaipal Singh: The hon. Minister stated something about negotiations. Does it mean that there is not a defined area which is to be served by the Damodar Valley Corporation, and that it is a matter of negotiations?

Shri Hathi: The negotiations are with the concerns that want power.

Shri Jaipal Singh: Am I to understand that there is no competition or rivalry between my own domestic project, the Hirakud Project and the Damodar Valley Corporation?

Mr. Deputy-Speaker: How does the Hirakud project come here?

Shri Jaipal Singh: I want to know whether it is a matter of negotiation or not. Are there monopolistic areas that are demarcated?

Shri B. Das: They are trying to deprive the Hirakud project of orders for power.

Shri K. K. Basu: If there is compulsion to take electric power from any particular area, then that answer should come. Possibly that was the point my hon. friend was hammering at.

Shri Jaipal Singh: It is not merely a question of negotiations with any firm in this or that area. What I want to know is this. Is it defined very clearly that the D.V.C. will supply electrical energy within a certain territory, and that its right to supply energy will not in any way interfere with supply from other sources? Is there any such arrangement?

Shri Hathi: The negotiations are carried on by the D.V.C. But I shall enquire on this point.

WRITTEN ANSWERS TO QUESTIONS

MUTUAL AID AGREEMENTS BY U. S. A.

***319. Shrimati Renu Chakravarty:**

(a) Will the **Prime Minister** be pleased to state whether the attention of Government has been drawn to a report said to have been submitted by Dr. Clarence R. Decker, retiring Assistant Director of the Mutual Security Agency of the U.S., who has been in charge of the Agency's Far Eastern Operations?

(b) Have Government considered the reasons, given in the report, behind all mutual aid agreements entered into by the Government of U.S.?

(c) If so, have Government taken any steps to correct any wrong impression likely to be created by the report, regarding the nature of the aid India is receiving from the U.S.?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). Government have not received or seen the report referred to in the question. A list of recommendations made by Dr. Clarence R. Decker has, however, been supplied to Government. Presumably, these are Dr. Decker's personal recommendations to the U.S. Government. The Government of India are not called upon to express any views on a report presented by an officer of the U. S. Government, to his Government. These recommendations do not refer to India specially.

Whenever any question relating to India arises, that is considered by the Government of India on the merits and in accordance with the policy of the Government.

CHIEF ELECTION COMMISSIONER'S VISIT TO NEPAL

***334. Shri Jajwara:** Will the **Prime Minister** be pleased to state in what capacity the Chief Election Commissioner of India was sent to Nepal, and, whether the Government of India have, in any way, committed themselves to give help in future elections in Nepal?

The Prime Minister (Shri Jawaharlal Nehru): The Government of Nepal requested the Government of India to send them an experienced officer to advise on questions relating to the holding of elections in Nepal. The Government of India thereupon placed the services of the Chief Election Commissioner temporarily at the disposal of the Nepal Government. The Chief Election Commissioner visited Kathmandu for a week and gave advice in this matter. If any

further advice or help in regard to the organisation of elections is needed by the Government of Nepal, the Government of India will endeavour to give it. That is in conformity with their policy of helping friendly countries in such matters. There is no question of commitment of any kind.

INDIANS IMPRISONED IN FOREIGN COUNTRIES

***335. Shri Jajware:** Will the **Prime Minister** be pleased to refer to the reply to my question No. 134 asked on the 10th November, 1952 regarding Indians imprisoned in foreign countries and state whether Government are now in a position to furnish the information?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): A statement containing the information available at present is placed on the Table of the House. [See Appendix III, annexure No. 14.]

COTTON TEXTILE INQUIRY COMMITTEE

***337. Shri Madhao Reddi:** Will the **Minister of Commerce and Industry** be pleased to state whether the Cotton Textile Inquiry Committee has submitted the report of its findings?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No.

RECRUITMENT IN THE 4TH ASSAM RIFLES

***342. Shri Rishang Keishing:** (a) Will the **Prime Minister** be pleased to state whether it is a fact that certain percentage is reserved for recruitment in the 4th Assam Rifles in Manipur for the Manipuris of the hills and the plain?

(b) How many of them were given interview at the time of recruitment during the year 1952 and how many candidates were rejected?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No. There is no reservation for Manipuris of the hills or the plains.

(b) 126 Manipuris were medically examined and 60 were rejected as medically unfit.

TALKS ON PASSPORT SYSTEM

***345. Shri Heda:** (a) Will the **Prime Minister** be pleased to state what was the original date fixed for the Passport Talks with Pakistan Government?

(b) How many times was this date postponed?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) It was originally proposed to hold the talks some time in the last week of December 1952.

(b) Once only, to the last week of January 1953, when the talks were held.

BUILDING FOR AHMEDABAD BROADCASTING STATION

***347. Dr. Amin:** Will the **Minister of Information and Broadcasting** be pleased to state:

(a) whether it is a fact that the Broadcasting Station at Baroda has been housed in a modern building with air-conditioned sound-proof rooms; and

(b) whether it is a fact that the Broadcasting Station at Ahmedabad has been housed in an ordinary rented building?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The studios of Baroda Station are air-conditioned and have sound-proof doors.

(b) Yes, Sir.

ASSISTANCE FOR IRRIGATION PROJECTS IN U. P.

***348. Shri Vittal Rao:** Will the **Minister of Irrigation and Power** be pleased to state whether the Government of India gave any financial assistance to the U.P. Government for its irrigation projects and if so, how much?

The Deputy Minister of Irrigation and Power (Shri Hathi): Yes, Sir. Loans amounting to Rs. 5 crores in 1949-50 for Development Schemes including Sarda Hydel Project and Rs. 1 crore in each of the years 1950-51 and 1951-52 for the Sarda Hydel Project were advanced to the U.P. Government.

AUTOMOBILE INDUSTRY

***349. Shri Nanadas:** Will the **Minister of Commerce and Industry** be pleased to state the results of the enquiry of the Tariff Commission into the working of the Automobile Industry in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The enquiry has not yet been completed.